

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/147(CHE)/2023  
**NAME OF THE PETITIONER(S)** : Ananda Vikatan Productions Pvt Ltd  
**NAME OF THE RESPONDENTS** : Pommys Garments India Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Present: Ld. Counsel Shri. T Pon Suyambu Vinayaham for the  
Petitioner.

Ld. Counsel Shri. Siddarth P for the Respondent.

Pleadings are complete.

Synopsis filed by the Petitioner.

Arguments on the petition heard.

List the petition for clarifications if any on **02.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)